Central Administrative Tribunal Principal Bench

OA No.860/2018

New Delhi, this the 07th day of August, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Shri Rajesh Kumar (IPS)
S/o Shri Girdhari Lal, Aged 55 years
Presently working as Chief Vigilance Officer
(on deputation) Under East Delhi Municipal
Corporation, 419, Udyog Sadan, 2nd Floor
Industrial Area, Patpar Ganj
Delhi-110092. ...Applicant

(By Advocate: Shri M.S. Reen)

Versus

Union of India & Others: through

- 1. The Secretary, Ministry of Home Affairs North Block, New Delhi-110001.
- 2. The Joint Secretary(UT), Ministry of Home Affairs North Block, New Delhi.
- 3. Shri Prem Nath working as Additional Commissioner of Police. ...Respondents

(By Advocate: Shri Subhash Gosain)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

The applicant felt aggrieved by the final seniority list dated 27.12.2017 for the post of DGIP.

- 2. It is represented that during the pendency of the OA, the respondents have restored seniority of the applicant through a Corrigendum dated 02.06.2018. In view of this development, learned counsel for the applicant states that he is instructed to withdraw the OA.
- 3. Hence, the OA is dismissed as withdrawn. There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy) Member(A) Chairman

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